

High Court of Jammu and Kashmir at Srinagar
(Office of the Registrar General)

ORDER

No: 483

DATED: 04.07.2016

In pursuance of Notification No. 417 dated 13-10-2015, the following candidates are hereby appointed as Restorers in the Grade of Rs. PB1S- 4440-74440 with Grade Pay of Rs. 1400/-, in the High Court of Jammu and Kashmir: -

S. No.	Roll No.	Name of the Candidate
Open Merit Category		
1	206/RS/J	Shri Ravi Kumar S/O: Shri Mani Ram R/O: Sec-7 Extension, Channi Himmat, Jammu
2	113/RS/K	Shri Latif Hussain Khan S/O: Shri Sher Mohammad Khan R/O: Babapora, Habakadal, Srinagar
3	105/RS/K	Ms. Afsha Rashid D/O: Haroon Rashid Bhat R/O: Moominabad, Batamaloo, Srinagar
4	270/RS/J	Shri Sunil Koushal S/O: Shri Mangat Ram R/O: Govt. Quarter No. 86, Block No. 5, Sarwal, Jammu
R B A Category		
5	209/RS/K	Shri Arshad Ahmad Mir S/O: Gh Hassan Mir R/O: Guridraman, Larnoo, Anantnag
S. T. Category		
6	166/RS/J	Shri Mohd Hanief S/O: Shri Ch. Sobbet Ali R/O: Dhar Dharochan P/O: Seri Panditian, Bhalwal, Jammu

Note: (i) The candidates mentioned at Sr. No. 1, 4 and 6 are directed to join their duties before the Registrar Judicial, High Court wing, Jammu and the candidates mentioned at Sr. No. 2, 3 and 5 are directed to join their duties in the office of Registrar Judicial, High Court wing, Srinagar.

(ii) The appointment of each candidate, named above, shall be subject to the rider that if anything adverse is found against him/her during the course of the verification of his/her character, antecedents and the testimonials, his/her appointment shall be liable to be terminated/cancelled.

By order;


(M. K. Hanjura)

Registrar General

No:14786-99/NG Dated: 04-07-2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
... for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
...for information and necessary action
5. S/Shri _____
6. Incharge NIC, Srinagar for uploading the same on the Hon'ble High Court website.


Registrar General

High Court of Jammu and Kashmir at Srinagar
(Office of the Registrar General)

ORDER

No: 484

DATED: 04.07.2016


In pursuance of Notification No. 417 dated 13-10-2015, the following candidates are hereby appointed as Drivers in the Grade of Rs. PB1- 5200-20200 with Grade Pay of Rs. 1900/-, in the High Court of Jammu and Kashmir: -

S. No.	Roll No.	Name of the Candidate
Open Merit Category		
1	155/DR/K	Shri Abdul Rasheed Bhat S/O: Shri Gh Ahmad Bhat R/O: Shangergund, Buhripora, Barmulla
S. C. Category		
2	101/DR/JAM	Shri Ajeet Kumar S/O: Shri Natha Ram R/O: Village Chanu Chack. P/O: Halqa Marh, District Jammu
Scheduled Tribe Category		
3	105/DR/JAM	Shri Mohd Salim S/O: Lt. Shri Abdul Rashid R/O: Toll Post, Kandoli Nagrota, District Jammu

Note: (i) The candidates mentioned at Sr. No. 1 is directed to join his duty before the Registrar Judicial, High Court wing, Srinagar and the candidates mentioned at Sr. No. 2 and 3 are directed to join their duties in the office of Registrar Judicial, High Court wing, Jammu.

(ii) The appointment of each candidate, named above, shall be subject to the rider that if anything adverse is found against him during the course of the verification of his character, antecedents and the testimonials, his appointment shall be liable to be terminated/cancelled.

By order;


(M. K. Hanjura)
Registrar General

No: 14800-20/N6 Dated: 04-07-2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
... for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
...for information and necessary action
5. S/Shri _____
6. Incharge NIC, Sriangar for uploading the same on the Hon'ble High Court website.


Registrar General

High Court of Jammu and Kashmir at Srinagar
(Office of the Registrar General)

ORDER

No: 485 DATED: 04.07.2016

In pursuance of Notification No. 417 dated 13-10-2015, Shri Ab. Wahid Magloo S/O: Lt. Shri Ab. Ahad Magloo R/O: Dalhasanyar, Habakadal, Srinagar (Roll No. 109/PO/K) is hereby appointed as Pump Operator in the Grade of Rs. PB1S- 4440-7440 with Grade Pay of Rs. 1400/-, in the High Court of Jammu and Kashmir: -

- Note:** (i) The appointee is directed to join his duty before the Registrar Judicial, High Court wing, Srinagar.
- (ii) The appointment shall be subject to the rider that if anything adverse is found against him during the course of the verification of his character, antecedents and the testimonials, his appointment shall be liable to be terminated/cancelled.

By order;


(M. K. Hanjura)
Registrar General

No: 14021-30/NG Dated: 04-07-2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
... for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
...for information and necessary action
5. Shri Ab. Wahid Magloo S/O: Lt. Shri Ab. Ahad Magloo R/O: Dalhasanyar, Habakadal, Srinagar
...for compliance
6. Incharge NIC, Srinagar for uploading the same on the Hon'ble High Court website.


Registrar General

High Court of Jammu and Kashmir at Srinagar
(Office of the Registrar General)

ORDER

No: 486 DATED: 04.07.2016

In pursuance of Notification No. 417 dated 13-10-2015, Shri Tariq Ahmad Mir S/O: Abdul Gani Mir R/O: Rajpora, Pulwama (Roll No. 101/CO/K) is hereby appointed as Compositor in the Grade of Rs. PB1- 5200-20200 with Grade Pay of Rs. 1900/-, in the High Court of Jammu and Kashmir: -

- Note:** (i) The appointee is directed to join his duty before the Registrar General, High Court Main wing, Srinagar.
- (ii) The appointment shall be subject to the rider that if anything adverse is found against him during the course of the verification of his character, antecedents and the testimonials, his appointment shall be liable to be terminated/cancelled.

By order;


(M. K. Hanjura)
Registrar General

No: 14831-40/NG Dated: 04-07-2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
... for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
...for information and necessary action
5. Shri Tariq Ahmad Mir S/O: Abdul Gani Mir R/O: Rajpora, Pulwama
...for compliance
6. Incharge NIC, Sriangar for uploading the same on the Hon'ble High Court website.


Registrar General